

O.A. 276/04

NOTES OF THE REGISTRY

ORDERS OF THE TRIBUNAL

Order dt 11.01.05

Ld, Counsel
for both the sides
are present.

Respondent
has already been
filed and copy
served. pleadings
are deemed to be
complete. List
this case for
final hearing
after showing it
on the ready list.

11-1-05

REGISTRAR

For Hearing alongwith
OA 275/04 & 375/04.

14/01/05

15.02.05

15.02.05

For Hearing with
OA 275/04 & 375/04

16.2.05

17.2.05

Order dated 15.02.2005

At request, adjourned to 17.02.05.

Member B

Vice Chairman 15/2

Order dated 17.02.05

Mr B. Dash is in accommodation.

Can on 24.02.05.

Member B

Vice Chairman 17/2

Order dated 03.03.2005

OA

Hear the parties further alongwith
OA 275/04 and OA 375/04. Hearing is
concluded and orders are reserved.

Member B

Vice Chairman.

Order dated 11.04.05

OA 275/04, OA 276/04 and OA 375/04.

Common order passed in the foregoing
three OAs pronounced in open court. As per
the observation and directions contained in
the order dated 11.04.05, this OA
is disposed of. No costs.

Member B

Vice Chairman 17/2